

No. S.11011/12/2020-EHS  
Government of India  
Ministry of Health and Family Welfare  
Department of Health and Family Welfare  
(EHS Section)  
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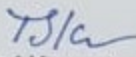
Nirman Bhawan, New Delhi  
Dated, the 3rd June, 2020

Office Memorandum

Subject:- Reimbursement of OPD medicines to CS (MA) beneficiaries: Special  
Sanction in view of COVID-19- Regarding.

In continuation of earlier O.M. of even number dated 1<sup>st</sup> April, 2020 and 5<sup>th</sup>  
May, 2020, the undersigned is directed to convey extension of earlier time line till  
31.05.2020 for a further period of two months upto 31.07.2020, on the same terms  
and conditions as mentioned in the aforementioned O.M. dated 1<sup>st</sup> April, 2020.

This issues with the concurrence of IFD vide CD No.463 dated  
03.06.2020.

  
(Bimal Kumar)  
Deputy Secretary to the Govt. of India

To

1. All Ministries/Departments, Government of India
2. Secretary, National Council of JCM
3. All Divisions/Sections of MoHFW
4. Office Order file

Copy to:

1. PS to Hon'ble HFM
2. PS to Hon'ble MOS